

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 609
IB-226/ND/2022

IN THE MATTER OF:

M/s. Apex Electro Devices Pvt. Ltd.

...PETITIONER

Vs.

M/s. Dynamic Engineers Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 19.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :Mr. Amarjit Singh, Adv.

ORDER

On the request made by Ld. Counsel for the Applicant, list the matter
on **06.06.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)